CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00422/2019

DATED THIS THE 10th DAY OF APRIL, 2019

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

Smt.J.Asha Sulekha, W/o Shantha Raj, Aged 53 years, Residing at No.178, 1st Floor, 8th Cross, CIL Layout, Cholanayakanahalli, RT Nagar Post, Bangalore-560 032.

... Applicant

(By Advocate Shri Ravindra Reddy)

Vs.

- 1. Union of India, Represented by Secretary, Ministry of Health and Family Welfare, NEW DELHI Nirman Bhavan. Chanakya Puri – 110 011.
- 2.The Registrar, National Institute of Mental Health and Neuro Sciences, (Institute of National Importance) Bangalore-560 029.
- 3. The Director, National Institute of Mental Health and Neuro Sciences, (Institute of National Importance) Bangalore-560 029.
- 4. The Head of Clinical Nursing Services National Institute of Mental Health and Neuro Sciences. (Institute of National Importance) Bangalore-560 029.

...Respondents

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

After having heard for some time, learned counsel for the applicant elects to withdraw the OA. OA is dismissed as withdrawn. No order as to costs.

(CV. SANKAR) MEMBER (A) (DR. K.B. SURESH) MEMBER (J)

bk